

Website: <http://hphighcourt.nic.in>

NOTICE

Applications on the prescribed format are invited from eligible Civil Judges(Senior Division) having minimum service of five years in the said cadre for promotion and appointment as Additional District and Sessions Judge in H.P. Judicial Service in the cadre of District Judges/Additional District Judges on the basis of merit by Limited Competitive Examination against the following vacancies:-

(a) Existing vacancies = 1

Last date for receipt of applications : 10.12.2014

Date of Written Examination : 7.03.2015

The intending eligible Officers may visit the High Court Website for collecting relevant information with regard to eligibility criteria, Format of application, Time Schedule, all matters connected therewith including Syllabus, Rules and Regulations and all the relevant terms and conditions connected with the Selection Process.

By Order of the Hon'ble High Court

(Sushil Kukreja)
Registrar (Rules)

Sr. No.	Description	Date
1.	Number of vacancies to be notified by the High court. Vacancies to be calculated including a) existing vacancies =1	15 th November,
2	Advertisement inviting applications from eligible candidates	20 th November,
3	Last date for receipt of application	10 th December,
4	Publication of list of eligible applicants. List may be put on the website	15 th January,
5	Dispatch/issue of admit cards to the eligible applicants	2 nd February to 16 th February,
6	Written examination Written examination may be a)Objective questions with multiple questions with multiple choice which can be scrutinized by the computer; and b)Subjective/narrative	7 th March,
7	Declaration of result of written examination a) Result may be put on the website and also published in the newspaper b) The ratio of 1:3 of the available vacancies to the successful candidates be maintained	7 th April
8	Viva Voce	13 th to 20 April
9.	Declaration of final select list and communication to the appointing authority a) Result may be put on the website and also published in the newspaper b) Select list be published in order of merit and should be double the number of vacancies notified; (modified by the Hon'ble Supreme Court vide order dated 24.3.2009 that some candidates also be included in the wait list.) c) select list shall be valid till the next select list is published	27 th April
10.	Issue of appointment letter by the competent authority for all existing vacant posts as on date	30 th April.
11	Last date for joining	11 th May

IMPORTANT NOTES

1. The applications received after the due date or incomplete applications shall be out rightly rejected and no correspondence will be entertained in that respect. The words **"Applications for the post of Additional District and Sessions Judge"** should be super scribed on top of the envelope containing the application form.
2. Only such Judicial Officers who are found eligible and whose applications are complete in all respects shall be entitled to participate in the written examination. A list of such candidates shall be displayed on the website of the High Court from 15.1.2015 onwards. The Judicial Officers are, therefore, advised to visit the High Court website <http://hphighcourt.nic.in> for this purpose.
3. The admit cards for the written examination to the eligible Judicial Officers, including therein, inter alia, the venue and time schedule, referred to above.
4. For eligibility criteria, please refer to Rule 5 and 6 of the H.P. Judicial Service Rules, 2004 read with H.P. Judicial Service (1st amendment) Rules, 2008.
5. One copy of pass port size photograph in addition to the photograph be affixed on the application form.

By order of the Hon'ble High Court

(Sushil Kukreja)
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Schedule-I
{Refer to Regulation 3(A)}
FORMAT OF THE APPLICATION

1. Name :
2. Father's /Husband's name :
3. Date of Birth :
4. Nationality :
5. Academic Qualifications :
6. Date of appointment as Civil Judge (Sr. Division) :
7. Total Length of Service as Civil Judge (Sr. Division) :
8. Permanent Address :
9. Address for Correspondence with Pin Code :

Paste your Passport Size Photograph Here

Place:

Date:

(Signature of the applicant)

VERIFICATION:

Verified that the above information is true and correct to the best of my knowledge. No part of it is false or incorrect and nothing material has been concealed there from.

Verified on this the (dated) -----day of (Month-----
--2014 at-----.

Signature of the applicant.